

197
81-3-24

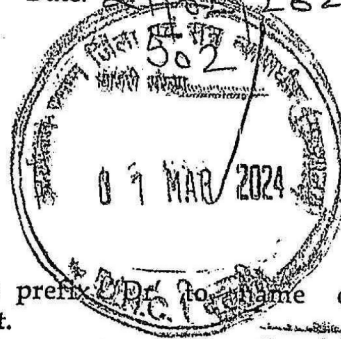
HIGH COURT OF DELHI, NEW DELHI
(Gazette II-A Branch)

No. 1365/DHC/Gaz. II-A/G-10/2024

Date: 29/03/2024

To

✓ The Principal District & Sessions Judge(HQs),
Central District,
Tis Hazari Courts,
Delhi.



Sub:- Regarding completion of Ph.D and to prefix Dr. to name of -
Mr. Raj Kumar Singh, MM, Central District.

Sir,

I am directed to refer to the two letters dated 08.11.2023 and 31.01.2024 of Mr. Raj Kumar Singh, Metropolitan Magistrate, received vide your office letter No. F.5(3)/Corr./2022/2151 dated 10.11.2023 and letter No. F.5(3)/Corr./2024/248 dated 05.02.2024 on the above subject, and to convey that his intimation regarding completion of Doctor of Philosophy (Ph.D) in Law from Delhi University, has been taken on record. The necessary entry to this effect may please be made in his service book/records, after completion of requisite formalities.

The officer may also be informed that this Court has no objection to him prefixing the title 'Dr' to his name on the basis of acquisition of Ph.D Degree by him.

Yours sincerely

(Mukesh Gupta)

Deputy Registrar (Gaz.IIA)
for Registrar General

Endst. No. _____/DHC/Gaz.IIA/G-10/2024

Date:

Copy to:

1. All the Principal District & Sessions Judges.
2. The Principal Secretary, LJ & LA, Govt. of NCT of Delhi.
3. AOJ (Gaz. II-B), Delhi High Court for information.

SD/-

(Deepak Kumar)

Admn. Officer (Judicial) (Gaz.II-A)

Jud. Br.
AD
APP-1
K.H. P. D. S. J. (H. D.)
01/3/24

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI.

No. F.5 (2)/2024/ 15787-15823

Dated, Delhi the 05 MAR 2024

Sub:- Regarding completion of Ph.D and to prefix "Dr" to name of Sh. Raj Kumar Singh, MM Central District.

Copy forwarded for information and necessary action to :-

1. The Officer In-Charge, Administration I,II,III, Accounts, General Branch, Vigilance, Purchase Cell, Pool Cars, Library, Record Rooms, Copying Agencies, Web-site Committee(Hindi/English) and Computer Section, Tis Hazari Courts, Delhi.
2. The Administrative Civil Judge, (Central), Tis Hazari, Courts, Delhi.
3. The Chief Metropolitan Magistrate, (Central), Tis Hazari, Courts, Delhi.
4. The officer concerned.
5. The Sr. A.O.J / A.O J, Administration-I,II,III, Vigilance, Recruitment Cell, Filing Section, Accounts Branch, Fine & Audit Section, Care-Taking Branch, Computer Branch, Protocol Branch, LAC Branch, R & I Branch, 'LAYERS', ACR Cell, I.T. Cell, & Vulnerable Witness Deposition Complex(VWDC), Central District, Tis Hazari Court, Delhi.
6. The Accounts Officer, Accounts Branch, Central District, Tis Hazari Courts, Delhi.
7. The P.S. to Ld. Principal District & Sessions Judge(HQs), Room No. 302-A, Tis Hazari Courts, Delhi.

(Ravinder Bedi)

District Judge (Commercial Court)-12
Officer In-charge Judicial Branch (Central)
For Principal District & Sessions Judge(HQs),
Delhi